

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 407**  
**IB/540/ND/2022**

**IN THE MATTER OF:**

KNK Ship Management	...	Applicant
Versus		
Thirani Industries Limited	...	Respondent

**Order under Section 9 of IBC, 2016.**

**Order delivered on 05.12.2022**

**Coram:**

**MR. P.S.N. PRASAD**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Anuj Aggarwal, Adv.  
For the Respondent :

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to  
**12.01.2023.**

*Vishal Rana*

**Vishal Rana**  
**Court Officer**  
**Court-IV**